

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-93/1998/ 3027 /A**

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati the 6<sup>th</sup> May, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. FC/SIL/2025/481 dated 06.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.05.2025 and 09.05.2025** has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-93/1998/ 3028 /A, dated 6.5.2025**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

@  
06.05.25.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*